

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 598
TO BE ANSWERED ON 02.12.2015**

HOUSES TO SLUM DWELLERS

†598. SHRI GOPAL SHETTY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has formulated or proposes to formulate any scheme to provide houses to the slum dwellers residing near the railway lines in various railway zones of the country before demolishing their slum dwelling units under the plan of the Hon'ble Prime Minister providing houses to all by 2022;

(b) if so, the details thereof ; and

(c) the details of the progress made so far in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): Most of the slums/encroachments are on narrow strips of vacant railway land in close vicinity of Railway track. This narrow strip of land is required for servicing and maintenance of track, bridges and other operational uses and also utilized for execution of various infrastructural projects for meeting future growth needs of Railways which include projects like doubling/tripling, traffic facilities etc. Housing being a State Subject, resettlement and rehabilitation (R & R) of persons living on Railway land is the responsibility of State Government. As such, for slums on Railway land, State Government or Urban Local Bodies may have to provide alternative sites for rehabilitation/resettlement and Ministry of Railways cannot contribute towards cost of construction/land.
